

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.1256  
ANSWERED ON 09.02.2023**

**REVAMPED DISTRIBUTION SECTOR SCHEME**

**1256. SHRI PINAKI MISRA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the various schemes included under the Revamped Distribution Sector Scheme (RDSS);**
- (b) the details of the number of smart meters distributed under the Scheme, State/UT-wise; and**
- (c) the details of the project proposals and the status of implementation thereof from the State of Odisha?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) : Government of India launched the Revamped Distribution Sector Scheme (RDSS) with an outlay of Rs. 3,03,758 crore and estimated GBS from Central Government of Rs. 97,631 crore for the duration of 5 years i.e. from (FY 2021-22 to FY 2025-26). The Scheme aims to reduce the Aggregate Technical & Commercial (AT&C) losses to pan-India levels of 12-15% and Average Cost of Supply (ACS)-Average Revenue Realised (ARR) gap to zero by 2024-25.**

**The Scheme has two major components: Part 'A' – Financial support for Prepaid Smart Metering & System Metering and upgradation of the Distribution Infrastructure and Part 'B' – Training & Capacity Building and other Enabling & Supporting Activities. Financial assistance to DISCOMs is provided for upgradation of the Distribution Infrastructure and for Prepaid Smart Consumer Metering & System Metering based on meeting pre-qualifying criteria and achieving basic minimum benchmark in reforms.**

**Schemes of Integrated Power Development Scheme (IPDS), Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) along with Prime Minister's Development Package (PMDP)-2015 for the erstwhile State of Jammu & Kashmir are being subsumed in this scheme to be implemented as per their extant guidelines and under their existing terms & conditions. No new projects will be sanctioned under these schemes but projects already sanctioned will be eligible to receive funds up to 31st March 2022 under RDSS. However, projects sanctioned for Ayodhya, Uttar Pradesh under IPDS and projects sanctioned under PMDP 2015 will get funds till 31st March 2023.**

**(b) : So far, Sixteen (16) meetings of the Monitoring Committee of RDSS have been convened, wherein, Action Plans and DPRs of 46 Discoms (28 States/UTs) have been approved where ~20.46 crores pre-paid smart consumers meters, ~54 Lakh smart DT meters and ~1.98 Lakh smart feeder meters have been sanctioned. Details of State/UT-wise Smart Meters sanctioned under RDSS are given at Annexure.**

**(c): As per the scheme guidelines, all State-owned Distribution companies and State/UT Power Departments excluding private Sector Companies are eligible for financial assistance under RDSS. All 4 Discoms of Odisha falls under the category of Private Sector (51% Private Share and 49% Government of Odisha share). No other proposal has been received from Odisha under RDSS.**

\*\*\*\*\*

**ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1256  
ANSWERED IN THE LOK SABHA ON 09.02.2023**

\*\*\*\*\*

**State/UT-wise Consumer Smart Meters sanctioned under RDSS**

<b>State</b>	<b>Consumer Meters (Nos.)</b>	<b>DT Meters (Nos.)</b>	<b>Feeder meters (Nos.)</b>
<b>Andhra Pradesh</b>	<b>56,08,846</b>	<b>2,93,140</b>	<b>17,358</b>
<b>Arunachal Pradesh</b>	<b>2,87,446</b>	<b>10,116</b>	<b>688</b>
<b>Assam</b>	<b>57,44,698</b>	<b>77,547</b>	<b>2,782</b>
<b>Bihar</b>	<b>23,50,000</b>	<b>2,50,726</b>	<b>6,427</b>
<b>Chattisgarh</b>	<b>59,62,115</b>	<b>2,10,644</b>	<b>6,720</b>
<b>Goa</b>	<b>7,41,160</b>	<b>8,369</b>	<b>827</b>
<b>Gujarat</b>	<b>1,64,81,871</b>	<b>3,00,487</b>	<b>5,229</b>
<b>Haryana</b>	<b>74,05,618</b>	<b>1,95,319</b>	<b>13,204</b>
<b>Himachal Pradesh</b>	<b>28,00,945</b>	<b>39,012</b>	<b>1,951</b>
<b>Jammu &amp; Kashmir</b>	<b>14,07,045</b>	<b>88,037</b>	<b>2,608</b>
<b>Jharkhand</b>	<b>13,41,306</b>	<b>19,512</b>	<b>1,226</b>
<b>Kerala</b>	<b>1,32,89,361</b>	<b>87,615</b>	<b>6,025</b>
<b>Ladakh</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>Madhya Pradesh</b>	<b>1,29,80,102</b>	<b>4,06,503</b>	<b>8,411</b>
<b>Maharashtra</b>	<b>2,35,64,747</b>	<b>4,10,905</b>	<b>29,214</b>
<b>Manipur</b>	<b>1,54,400</b>	<b>11,451</b>	<b>357</b>
<b>Meghalaya</b>	<b>4,60,000</b>	<b>11,419</b>	<b>1,324</b>
<b>Mizoram</b>	<b>2,89,383</b>	<b>2,300</b>	<b>398</b>
<b>Nagaland</b>	<b>3,17,210</b>	<b>6,276</b>	<b>392</b>
<b>Puducherry</b>	<b>4,03,767</b>	<b>3,105</b>	<b>180</b>
<b>Punjab</b>	<b>87,84,807</b>	<b>1,84,044</b>	<b>12,563</b>
<b>Rajasthan</b>	<b>1,42,74,956</b>	<b>4,34,608</b>	<b>27,128</b>
<b>Sikkim</b>	<b>1,44,680</b>	<b>3,229</b>	<b>633</b>
<b>Tamil Nadu</b>	<b>3,00,00,000</b>	<b>4,72,500</b>	<b>18,274</b>
<b>Tripura</b>	<b>5,47,489</b>	<b>14,908</b>	<b>473</b>
<b>Uttar Pradesh</b>	<b>2,69,79,056</b>	<b>15,26,801</b>	<b>20,874</b>
<b>Uttarakhand</b>	<b>15,84,205</b>	<b>38,016</b>	<b>1,686</b>
<b>West Bengal</b>	<b>2,07,17,969</b>	<b>3,05,419</b>	<b>11,874</b>
<b>Grand Total</b>	<b>20,46,23,182</b>	<b>54,12,008</b>	<b>1,98,826</b>

\*\*\*\*\*